

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR CURE LIFE CARE PRIVATE LIMITED OPERATING IN PHARMACEUTICALS INDUSTRY AT SURAT (GUJ.)**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	CURE LIFE CARE PRIVATE LIMITED CIN - U24230GJ2011PTC066692
2.	Address of the registered office	20, Gurukrupa Society Behind New Kotak Bank, Ghod Dod Road Surat Guj. 395007
3.	URL of website	-----
4.	Details of place where majority of fixed assets are located	The tangible/fixed assets of the company have already been sold by secured creditor under SARFAESI Act. The corporate debtor has now financial assets only.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending email to RP at curelife.insol@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum net worth Rs. two crore and refundable EMD Rs. two lakh. Further details can be sought by sending email to RP at curelife.insol@gmail.com and mark cc to premladdha@yahoo.com
10.	Last date for receipt of expression of interest	09.07.2023
11.	Date of issue of provisional list of prospective resolution applicants	18.07.2023
12.	Last date for submission of objections to provisional list	23.07.2023
13.	Process email id to submit EOI	curelife.insol@gmail.com

Resolution Professional – Premraj Ramratan Laddha

Regd. No. - IBBI/IPA-001/IP-P00060/2017-2018/10138

Regd Address - 304, Abhijit-3, Above Pantaloon, Mithakhali – Law Garden Road, Ellis Bridge, Ahmedabad (Guj.) 06. For **Cure Life Care Private Limited**

Date – 23.06.2023

Place – Ahmedabad

Note – This EOI is subject to approval of Adjudicating authority and also subject to exclusion of CIRP period from 06.07.2019 to 30.01.2023 and further extension of CIRP period for period 90 days /till the date of order.

